

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.428/97

Thursday, this the 27th day of March, 1997.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

KJ Peter,
Extra Departmental Packer,
Kumbalangi Post Office.

- Applicant

By Advocate Mr PV Mohanan

Vs

1. The Post Master General,
Department of Posts,
Kochi Region.
2. The Assistant Superintendent
of Post Office,
Cochin Sub Division,
Cochin-1.

- Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 27.3.97 the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant is working as a substitute Extra Departmental
Delivery Agent at South Chellanam Post Office. He submits that
a vacancy of Extra Departmental Mail Carrier has arisen in
Kannamaly Post Office for which he applied by A-1 letter.
His grievance is that his case was not considered for regular
selection to that vacancy since his candidature was not sponsored

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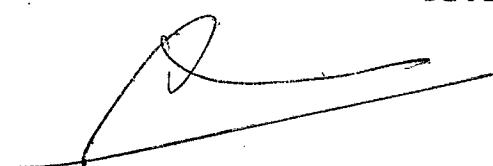
by the Employment Exchange. Applicant submits that in the light of the decision of the Supreme Court, the claim of the eligible candidates should be considered even if they are not sponsored by the Employment Exchange, and the second respondent may be directed to consider his case also for regular selection to the post of E.O.M.C., Kannamaly Post Office.

2. Learned counsel for respondents submits that there is no objection to his case being considered for selection to the post of E.O.M.C., Kannamaly Post Office in view of the decision of the Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visweshwara Rao and others, (1996) 6 SCC 216.

3. We accordingly direct the second respondent to consider the application of the applicant for the post of E.O.M.C., Kannamaly Post Office along with other eligible candidates even though his name is not sponsored by the Employment Exchange.

4. Application is allowed. No costs.

Dated, the 27th March, 1997.



AM SIVADAS
JUDICIAL MEMBER


PV VENKATA KRISHNAN
ADMINISTRATIVE MEMBER

trs/24

LIST OF ANNEXURE

Annexure A-1 : True copy of the English Translation
of the representation submitted by
the applicant to the 2nd respondent.
dated 17.1.1997

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